

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 298/2018
O.A No. 4531/2017**

New Delhi, this the 14th day of September, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Kawaljit Kaur,
W/o. Shri Ajay Bassi,
R/o. WZ-37/66,
Shrinagar,
Shakurbasti,
Delhi – 110 034.

...Petitioner

(By Advocate : Mr. H. S. Dahiya)

Versus

1. Lt. General Shamsher Singh
Director General, Quality Assurance,
Room No. 608 A,
D 1 Wing, Sena Bhawan,
Ministry of Defence,
New Delhi – 110 011.

2. Sh. Prahlad Meena,
Additional Director General,
Quality Assurance
Department of Defence Production (DGQA/S-1)
Ministry of Defence,
Defence Headquarters,
PO, New Delhi-110 011. ...Respondent

(By Advocate : Dr. CH. Shamsuddin Khan)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

When this matter is taken up for hearing, learned counsel for applicant submits that the orders of this Tribunal have been complied with.

2. Accordingly, the C.P. is closed. Notices are discharged.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/